

(c) whether the State Government has requested for any financial assistance for setting up of wind farms during the above period; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S.KRISHNA KUMAR): (a) and (b). No, Sir. However, the State Government have received 46 private sector applications for installation of a total wind power capacity of 350 MW in the State.

(c) and (d). A 2 MW demonstration wind farm project at Bamanbore in Surendra Nagar District has been approved recently at an estimated cost of Rs. 8.8 Crores, with a Central share of Rs. 3.84 Crores. There is no other proposal pending with the Government.

Accident Rate in Indian Air Force

1144. SHRI SRIKANTA JENA: Will the PRIME MINISTER be pleased to state:

(a) the accident rate per 10,000 flying hours indentified in the Indian Air Force;

(b) the comparative number of air accidents in the Indian Air Force during 1991, 1992 and 1993; and

(c) the major causes indentified for such accidents?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) and (b). The accident

rate of the IAF in the present decade is better than that of the previous decade. The air accidents details are as follows:

Year	No. of Accidents
1991	33
1992	24
1993	15

(c) The major causes indentified for flying accidents in the IAF are:

(i) Human error

(ii) Technical defects

(iii) Bird hit.

Foreign collaboration in drug sector

1145. SHRI PRAKASH V. PATIL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of foreign collaboration proposals cleared in the drug sector during each of the last three years;

(b) the names of Indian companies/foreign companies products involved, its terms and conditions and period of payment;

(c) whether any of these projects has since been implemented; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FER-